| Written Answers to |               | [9 December, 2016] | Starred Questions 15 |  |
|--------------------|---------------|--------------------|----------------------|--|
| 1                  | 2             | 3                  | 4                    |  |
| 25.                | Tripura       | 9                  | 12.1                 |  |
| 26.                | Uttar Pradesh | 1371               | 15.8                 |  |
| 27.                | Uttarakhand   | 12                 | 16.7                 |  |
| 28.                | West Bengal   | 464                | 19.7                 |  |
| 29.                | North East    | 37                 | 9.9                  |  |

Source: Study conducted by M/s Hansa Research Group Pvt. Ltd., Mumbai.

## National Livestock Mission

\*269. SHRI SURENDRA SINGH NAGAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of the National Livestock Mission (NLM) which has been launched in 2014, along with the details of the progress of the Mission, so far;

(b) the details of funds allocated to various States by the Central Government during 2015-16 and 2016-17, so far, under the Mission;

- (c) the status of implementation of NLM; and
- (d) the various steps taken by Government to promote NLM in the country?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI RADHA MOHAN SINGH): (a) and(b) National Livestock Mission (NLM) was launched in 2014-15 and is continuing during the current year also with the objective of sustainable development of livestock sector. The details of funds released to the various States and Union Territories during the financial years 2014-15 to 2016-17 (till 5.12.2016) are given in the Statement (*See* below).

(c) The budgetary allocation of NLM for the current financial year 2016-17 is ₹292 crore and Revised Estimate is ₹250 crore under the Mission.

(d) The General Council of NLM constituted under the Chairmanship of Union Agriculture Minister is empowered to review the progress and performance of NLM. Regular meetings are conducted with the State officials to review the progress made under the Mission. Further the policies and programmes of the Government including NLM are promoted through dissemination through Departmental websites, social media platform, Doordarshan Kisan Channel, Melas and Trade Fairs conducted at both National and Regional level. The operational guidelines of NLM is also posted on the Departmental website.

## Statement

## Details of releases made during the year 2014-15 2015-16 and 2016-17 under National Livestock Mission

|                   |           |         | (₹ in lakh)                  |
|-------------------|-----------|---------|------------------------------|
| States/UT         | 2014-15   | 2015-16 | 2016-17 (Till<br>05.12.2016) |
| 1                 | 2         | 3       | 4                            |
| Andhra Pradesh    | 326.24    |         | 855.69                       |
| Bihar             | 692.75    |         |                              |
| Chhattisgarh      | 112.50    | 1034.63 | 460.977                      |
| Gujarat           | 1500.00   |         | 937.22                       |
| Haryana           | 704.48    |         |                              |
| Himachal Pradesh  | 285.18    |         | 170.53                       |
| Jharkhand         | 700.00    |         | 218.00                       |
| Karnataka         |           | 746.49  | 873.00                       |
| Kerala            |           |         | 104.28                       |
| Madhya Pradesh    | 1664.50   |         | 1278.955                     |
| Maharashtra       | 827.42445 | 500.00  | 1387.935                     |
| Odisha            | 525.69    | 519.65  | 715.92                       |
| Punjab            | 393.50    |         | 343.70                       |
| Rajasthan         |           | 438.817 | 374.70                       |
| TamilNadu         | 1242.90   | 486.87  | 704.00                       |
| Telangana         | 276.74    |         | 602.84                       |
| Uttar Pradesh     | 813.43875 | 25.00   | 3042.00                      |
| Uttarakhand       |           | 410.542 |                              |
| West Bengal       | 2067.65   |         | 529.92                       |
| Puducherry        | 50.00     |         | 24.55                        |
| Arunachal Pradesh | 256.23    | 206.00  |                              |
| Assam             | 452.38    |         |                              |
| Meghalaya         | 143.25    | 87.14   | 269.22                       |
| Manipur           |           | 55.24   | 173.898                      |

| Written Answers to | [9 Decemb | ber, 2016] Starred | Starred Questions 161 |  |
|--------------------|-----------|--------------------|-----------------------|--|
| 1                  | 2         | 3                  | 4                     |  |
| Mizoram            | 68.00     |                    | 211.833               |  |
| Nagaland           | 619.11    | 454.26             | 211.50                |  |
| Sikkim             | 51.03     | 197.36             |                       |  |
| Tripura            | 400.00    |                    | 100.00                |  |
| NABARD             | 13949.15  | 4820.00            | 6600.00               |  |
| Total              | 28122.14  | 9982.00            | 20190.67              |  |

## Problems in booking of tatkal tickets

 $\dagger^{*270.}$  SHRI PREM CHAND GUPTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether in spite of improvements and safeguards to a large extent, problems are persisting in getting Tatkal reservations and there is much scope for its misuse and deceitful use by agents/touts;

(b) whether due to seeking reservation through website by a large number of persons at ten o'clock in the morning, the prescribed time for opening of Tatkal reservation, it becomes difficult for genuine passengers to use above booking website; and

(c) whether it is a fact that touts/agents provide Tatkal tickets at a premium rate than the fixed rate?

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): (a) to (c) Some instances of inconvenience caused to the passengers while booking tatkal tickets do come to the notice of this office. The problems faced by passengers are generally in the nature of accommodation getting exhausted within few minutes of opening of reservation due to high demand during peak rush periods/days, transaction failure while booking or while making the payment, difficulty in log in, forced log out etc.

Some instances of unscrupulous elements involved in malpractices in selling of reserved tickets, including Tatkal tickets also come to notice. Action against the culprits is taken as per provisions of Section 143 of Railway Act, 1989. During the year 2016 (upto October, 2016) 1567 persons were apprehended/prosecuted under Section 143 of Railway Act, 1989.

†Original notice of the question was received in Hindi.